



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

49	WA/375/2022 B/O	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 6 ORS .	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022

22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER**

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
7	WP(C)/7790/2022 FIXED	BULBUL SAIKIA Versus THE STATE BANK OF INDIA AND 4 ORS.	MR. P C GOSWAMI MR. P K SAHARIA MR. J M GOGOI MS. P BORAH	GA, ASSAM SC, SBI

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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16)	MR. N SHARMA	05-12-2022	To	12-12-2022

17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
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23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/5932/2022 FIXED	MD. MOYNUL KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN R BEGUM H G DAISY	SC, ELEM. EDU
30	WP(C)/7587/2022 BY SLIP, AT 10:30 AM	BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MRS. D DAS BARMAN, GA, ASSAM
31	WP(C)/7582/2022 WITH I.A.(Civil)/3567/2022 in WP(C)/7582/2022	AJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
32	WP(C)/7588/2022 WITH I.A.(Civil)/3567/2022 in WP(C)/7582/2022	AJIT SAIKIA Versus THE COMMISSIONER AND SECRETARY	MR. P MAHANTA MS. P SAIKIA	SC, HIGHER EDU GA, ASSAM
32	WP(C)/7588/2022	DIMBESWAR BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	WP(C)/3661/2022 BY SLIP	NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
23	WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
HEARING				
24	WP(C)/4500/2015 BY SLIP	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
25	WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
26	WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
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25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/7885/2022 B/O	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	DY.S.G.I.
ADMISSION				
27	WP(C)/7561/2022 BY SLIP	M/S BARUA AND COMPANY PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	GA, ASSAM
HEARING				
28	WP(C)/5728/2021 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
	WITH I.A.(Civil)/922/2022 in WP(C)/5728/2021	SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
29	WP(C)/1609/2022	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
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27)	MR B P BORAH	07-12-2022	To	09-12-2022



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BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

14	I.A.(Civil)/1100/2021 WITH LCR, B/O in RSA/105/2019	MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	WITH RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
15	I.A.(Civil)/3564/2022 B/O in FAO/57/2022	DRB INFRASTRUCTURE PRIVATE LTD. AND 2 ORS. Versus MAHAVEER TRANSPORT CORPORATION	MR. P D NAIR MR G ALAM MR. T K BHUYAN S R A NASER	
	WITH FAO/57/2022	DRB INFRASTRUCTURE PRIVATE LTD. AND 2 ORS. Versus MAHAVEER TRANSPORT CORPORATION	MR. P D NAIR MR G ALAM MR. T K BHUYAN S R A NASER	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
34	CRP/43/2015 AT 10:30 AM	MD. ALKASH ALI and ANR. Versus SYED NAWAB HUSSAIN and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)
ADMISSION				
35	WP(C)/4768/2014 FIXED	M/S MINT LOGISTICS PVT. LTD. and 7 ORS Versus THE UNION OF INDIA and 7 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MS. M THAKURIA MRS. A VERMA	MR A BORKATAKI, SC, N.F. RAILWAY

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022

16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO.1 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<u>MOTION</u>		
51	AB/3625/2022 B/O	ABUL KALAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022

20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
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23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
54	Crl.Rev.P./304/2021 (AT 10:30 AM)	MD. DILBOR ALI Versus FOZILA KHATUN	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	MR. M HUSSAIN MR A K DAS
BAIL HEARING (BA)				
55	Bail Appln./3076/2022 (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST), FIXED	ABDUR REZZAQUE @ ABDUR REZZAK Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM
56	Bail Appln./3248/2022 BY SLIP	BASUDEV MAJUMDER @ BASHUDEB MAJUMDAR Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
BAIL HEARING				
57	AB/3498/2022 BY SLIP	SARAT SARMA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
ORDERS				
58	Crl.A./141/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/337/2021 in Crl.A./141/2021	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
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12)	MR. B HALDAR	02-12-2022	To	16-12-2022
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15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
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18)	MR. M DUTTA	06-12-2022	To	11-12-2022
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25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/590/2021 FIXED	TAPAN BORAH AND 2 ORS Versus THE BISWANATH CHARIALI MUNICIPAL BOARD AND 3 ORS	MR. P KAKATI	GA, ASSAM MR. DITUL DAS (R-1 TO 4) MR. R RAHMAN (R-1 TO 4)
	WITH I.A.(Civil)/34/2022 in WP(C)/590/2021	TAPAN BORAH AND 2 ORS Versus THE BISWANATH CHARIALI MUNICIPAL BOARD AND 3 ORS	MS. S CHUTIA MR. P KAKATI	GA, ASSAM MR. DITUL DAS MR. R RAHMAN
28	WP(C)/6388/2019 CAVT. NO. 0727/2019	TAPAN BORAH AND 2 ORS. Versus THE BISWANATH CHARIALI MUNICIPAL BOARD AND 3 ORS.	MR. T J MAHANTA MS. S CHUTIA	GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022

15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
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18)	MR. M DUTTA	06-12-2022	To	11-12-2022
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20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

22	I.A.(CrI.)/778/2022 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), B/O in CrI.Pet./967/2022	JASMINA KHANAM KAZI @ JASMINA BEGUM Versus ANWAR HUSSAIN KAZI AND ANR.	MR. J LASKAR	PP, ASSAM
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HEARING

23	CrI.A./166/2022 PART-HEARD, WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/397/2022 in CrI.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM PP, ASSAM
24	CrI.A./205/2022 WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/482/2022 in CrI.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM MS. D DEKA (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
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11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
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27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./3374/2022 B/O	SHAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022

21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

10	FAO/58/2022 FIXED	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR.	MR Z KAMAR MR. A BISWAS MR. S DUTTA MS S AHOM	MR. G N SAHEWALLA
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WITH

I.A.(Civil)/3583/2022
in FAO/58/2022

MANSUR ALI AHMED
Versus
SANTOSHI AGARWALLA AND ANR.

MR Z KAMAR
MR. A BISWAS
MS S AHOM

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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